## CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

## Petition No. 28/TT/2014

Subject : Petition for determination of transmission tariff for "Loop-out

of 220 kV Jalandhar-Hamirpur line at Hamirpur (to be used as LILO of 1<sup>st</sup>Ckt of 220 kV Hamirpur-Jalandhar T/L) under Strengthening Scheme in Northern Region for the tariff block

2009-14

Date of Hearing : 27.10.2015

Coram : Shri A.K. Singhal, Member

Shri A.S. Bakshi, Member Dr. M.K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Ltd and 16 others

Parties present : Shri S.S. Raju, PGCIL

Shri S. K. Venkatesan, PGCIL Shri M. M. Mondal, PGCIL

Shri R.B. Sharma, Advocate for BRPL

## Record of Proceedings

The representative of the petitioner made the following submissions:-

- (a) The instant petition has been filed for approval of tariff for Loop-out of 220 kV Jalandhar-Hamirpur line at Hamirpur (to be used as LILO of 1<sup>st</sup> Ckt of 220 kV Hamirpur-Jalandhar T/L);
- (b) As per the Investment Approval dated 26.10.2014, the assets covered in the Strengthening Scheme in Northern Region were to be commissioned within 24 months progressively from the date of approval of the Board of Directors, which was 14.10.2012. Accordingly, the assets were to be to be commissioned before 13.10.2014. The instant asset was commissioned on 1.1.2014 and thus there is no time over-run:



- (c) There is no cost over-run; and
- (d) The LILO of ckt II of Jalandhar-Hamirpur 220 kV D/C line at Hamirpur is likely to be commissioned during the 2014-19 tariff period. There is delay in commissioning of the ckt II due to RoW issues and hence ckt I was commissioned.
- 2. The learned counsel for BRPL submitted that as per the submissions of the petitioner, for power flow in 400 kV GIS Hamirpur Sub-station alongwith 400 kV LILO of Hamirpur, commissioning of at least one ckt of 220 kV LILO of Jalandhar-Hamirpur Line at Hamirpur is essential. He submitted that only one of the ckts is commissioned and the petitioner should explain the status of the ckt II. In response, the representative of the petitioner clarified that LILO of one circuit is utilized as 400/220 kV Hamirpur Substation of the petitioner is further connected to Banala Pooling Station and Amritsar Sub-station. Hence, power exchange from Banala and Amritsar Sub-stations at 400 kV level can be done to Jalandhar and Hamipur (HPESB) at 220 kV level through 400/220 kV Hamirpur Sub-station of the petitioner. Ckt II was commissioned on 28.2.2015 and it is covered in Petition No.110/2015.
- 3. The Commission reserved the order in the petition.

By order of the Commission

sd/-(T. Rout) Chief (Law)